

THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

O.A. NO. 606 of 1997

Date of Decision: 18.12.1997

Between:

D. Venkaiah .. Applicant

AND

1. The Divisional Railway Manager,  
South Central Railway,  
Vijayawada.
2. The Senior Divisional Personnel Officer,  
South Central Railway,  
Vijayawada.
3. The Chief Traction Foreman,  
Over Head Equipment, S.C. Railway,  
Nellore.
4. The Senior Divisional Electrical  
Engineer, Traction Distribution,  
S.C. Railway, Vijayawada. .. Respondents

Counsel for the Applicant: Mr. J.M. Naidu

Counsel for the Respondents: Mr. V. Rajeswar Rao

CORAM:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

ORDER

1. Heard Mr. J.M. Naidu for the applicant and Mr. V. Rajeswar Rao for the respondents.

2. It is submitted by Mr. Rajeswar Rao that the competent authority has decided to afford relief prayed for by the applicant consequent on receiving necessary clarification. The O.A. has thus become infructuous and disposed of accordingly.

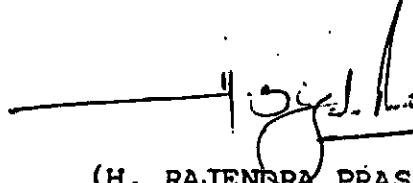
*Dr. Venkaiah*

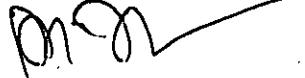
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3. In this connection letters No.B/P.643/Law/CAT/48/97 dated 16th December, 1997 and 8.12.1997 were produced by Mr. Rajeswar Rao.

4. The OA is therefore disposed of as having become infructuous.

(The said letters are taken on the record).

  
(H. RAJENDRA PRASAD)  
MEMBER (ADMN.)

Date: 18th December, 1997 

Deputy Registrar

KSM

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O.A.606/97.

To

1. The Divisional Railway Manager,  
SC Rly Vijayawada.
2. The Senior Divisional Personnel Officer,  
SC Rly, Vijayawada.
3. The Chief Traction Foreman,  
Over Head Equipment SC Rly, Nellore.
4. The Senior Divisional Electrical Engineer,  
Traction Distribution, SC Rly, Vijayawada.
5. One copy to Mr.J.M.Naidu, Advocate, CAT.Hyd.
6. One copy to Mr.V.Rajeswar Rao, SC for Rlys, CAT.Hyd.
7. One copy to HHRP.M.(A) CAT.Hyd.
8. One copy to D.R.(A) CAT.Hyd.
9. One spare copy.

pvm.

29/12/97

I Court

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE

VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 18-12-1997

ORDER/JUDGMENT:

M.A./R.S.A./C.A.No.

O.A.No. 606/97 in

T.A.No.

(W.R.)

Admitted and Interim directions  
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

